CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00033/2019 IN ORIGINAL APPLICATION NO.170/00934/2016

DATED THIS THE 22nd DAY OF DECEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J) HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

- H.S Anneppa
 S/o Sri Shankarappa
 Aged about 61 years
 Poultry Attendant (Retired)
 Central Poultry Development Organization
 Hessaragatta, Bangalore 560 088.
- Muniraju
 S/o Sri Muniyappa
 Aged about 57 years
 Poultry Attendant
 Central Poultry Development Organization
 Hessaragatta, Bangalore 560 088.
- Nanjappa
 S/o Sri Muniswamiah
 Aged about 62 years
 Poultry Attendant(Retired)
 Central Poultry Development Organization
 Hessaragatta, Bangalore 560 088.

.....Petitioners

(By Advocate Shri K. Sreeram)

Vs.

1. Sri O.P.Choudhary, I.A.S. Represented by its Secretary Ministry of Agriculture Dept. of Animal Husbandry Dairying & Fishery Krishi Bhayan New Delhi-110 001.

2. Dr.P.S.Mahesh

Director Central Poultry Development Organization Govt. of India, Ministry of Agriculture Department of Dairying and Fisheries Hessaragatta, Bangalore-560 088.

.....Respondents

(By Advocate Shri Vishnu Bhat)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset, Shri Vishnu Bhat, learned counsel representing the respondents, submitted that the order dated 18.12.2018 passed by this Tribunal in OA.No.934/2016 has already been complied with by the respondents and, therefore, nothing survives in the present Contempt Petition.

- 2. The fact as stated by Shri Vishnu Bhat has not been disputed by Shri K.Sreeram, learned counsel representing the petitioners.
- 3. Accordingly, the Contempt Petition is disposed of having been rendered infructuous.
- 4. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA) MEMBER (J)

/ps/